## GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

STARRED QUESTION NO:232 ANSWERED ON:13.03.2013 SHORTAGE OF HOUSES FOR GOVERNMENT EMPLOYEES Kurup Shri N.Peethambara

## Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether there is shortage of houses for the Central Government employees in the country;
- (b) if so, the details thereof, type-wise and State-wise;
- (c) whether the Government proposes to construct houses under the Public Private Partnership (PPP) route to overcome the shortage; and
- (d) if so, the details thereof along with the other steps taken to ensure availability of residential accommodation to the Central Government employees in the country?

## **Answer**

THE MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (A) TO (D) OF THE LOK SABHA STARRED QUESTION NO. 232 FOR ANSWER ON 13.03.2013 REGARDING SHORTAGE OF HOUSES FOR GOVERNMENT EMPLOYEES.

- (a): Yes Madam. There is shortage of accommodation in cities like, Kolkata, Mumbai, Delhi, Bangalore and Chennai. The position is comfortable at other stations.
- (b): The details are at Annexure-I.
- (c): No Madam.
- (d) The following initiatives have been taken to increase availability of houses:-
- (i) Construction of residential and office/commercial accommodation at Ghitorini Delhi;
- (ii) Redevelopment of old Government colonies, namely, East Kidwai Nagar, Netaji Nagar, Srinivaspuri, Mohammadpur, Kasturba Nagar, Thyagaraja Nagar and Sarojani Nagar in Delhi for utilizing the maximum available floor area ratio (FAR);
- (iii) Acquiring 96 flats of various categories in the Common Wealth Games Village, New Delhi; and
- (iv) Construction of 130 units of Type-V and Type-VI categories at Hyderabad Estate, Mumbai by demolishing 48 Type-VI flats which have been declared dangerous and meanwhile hiring 50 flats equivalent to Type-VI category to instantly meet the deficiency caused by demolition of existing flats.